

05-04-2023 Re: Plight of Community Information Centre operators of Rural Development and Panchayati Raj Departments in Government of Jammu and Kashmir. MATTERS UNDER RULE-377 Khaleque, Shri Abdul Panchayati Raj

Title: Re: Plight of Community Information Centre operators of Rural Development and Panchayati Raj Departments in Government of Jammu and Kashmir.

SHRI ABDUL KHALEQUE (BARPETA): The plight of the Community Information Centre (CIC) operators working with the Rural Development and Panchayati Raj Department in the Government of Jammu and Kashmir is worrisome. CIC operators have been working since 2004 and were selected through proper recruitment procedure and are highly qualified having degrees like B. Tech, M. Tech and MCA. However, even after putting almost two decades of service with the Department, Government is yet to regularise their service and they continue to serve on contractual basis.

The remuneration is Rs. 10,000/- per month. Now a days, it is very difficult to support family and children's education with this paltry sum. Several committees were formed in the past to look into the matter. However, the fate of the CIC operators remained the same. Now, since the Special Status under Article 370 has been removed and Jammu and Kashmir became Union Territory, it is most prudent for the Government to make a move to regularise the job of the CIC Operators.

Therefore, for the benefit of the CIC operators, I urge to consider the case on an urgent basis and regularise their service. This would give the much-needed relief to the operators and their families.